

HIGH COURT OF JUDICATURE AT ALLAHABAD
ESTABLISHMENT SECTION
NOTIFICATION

Dated: May 01, 2022

No. 14

From the date of taking over charge, following Joint Registrar, High Court of Judicature at Allahabad, is hereby promoted as Registrar, in pay scale Level-13A (Rs. 131100 - 216600) :

| Sl. No. | Emp. No. | Name (Sri) |
|---------|----------|--------------------|
| 1. | 3260 | KSHAMA NAND PANDEY |

No. 15

From the date of taking over charge, following Deputy Registrar, High Court of Judicature at Allahabad, is hereby promoted as Joint Registrar, in pay scale Level-13 (Rs. 123100 - 215900) :

| Sl. No. | Emp. No. | Name (Sri) |
|---------|----------|-----------------------|
| 1. | 3388 | AVANISH KUMAR JAISWAL |

(Under Rule 20(d) of the Allahabad High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1976, the promoted Joint Registrars shall undergo four and half months training, particularly with regard to application of Law in the working of the High Court, conducted by J.T.R.I., Lucknow and 90% attendance shall be compulsory during training programme. The Director, J.T.R.I. shall certify whether such Joint Registrars have successfully completed the training. The term "successful training" shall mean 90% attendance in training programme conducted by J.T.R.I.)

No. 16

From the date of taking over charge, following Assistant Registrar, High Court of Judicature at Allahabad, is hereby promoted as Deputy Registrar, in pay scale Level-12 (Rs.78800 - 209200) :

| Sl. No. | Emp. No. | Name (Sri) |
|---------|----------|--------------------|
| 1. | 6077 | VIVEK SRIVASTAVA * |

* The promotion of Sri Vivek Srivastava shall be subject to the final decision in Civil Misc. Writ Petition No. 59420 of 2015 connected with Civil Misc. Writ Petition No. 47845 of 2017.

No. 17

From the date of taking over charge, following Section Officer, High Court of Judicature at Allahabad, is hereby promoted as Assistant Registrar, in pay scale Level-11 (Rs. 67700 - 208700) :

| Sl. No. | Emp. No. | Name (Smt) |
|---------|----------|------------------|
| 1. | 7059 | SIKHA SRIVASTAVA |

No. 18

From the date of taking over charge, following Review Officers, High Court of Judicature at Allahabad and its Lucknow Bench, Lucknow, are hereby promoted as Section Officer, in pay scale Level-10 (Rs.56100 - 177500) :

| Sl. No. | Emp. No. | Name (Sri/Ms) |
|---------|----------|----------------------------------|
| 1. | 7490 | SAYED JAVED HUSAIN |
| 2. | 7491 | SAKSHI GROVER @ JYOTI BEDI, LKO. |

(All promotions, notified above, shall be subject to result of Writ Petition(s), if any, filed before the Hon'ble Court)

(In view of prevailing transfer policy, Sri Shiva Sharan Lal Srivastava (Emp. No. 3470), Joint Registrar, and Sri Dharmesh Chandra Srivastava (Emp. No. 4032), Deputy Registrar, posted at High Court of Judicature at Allahabad and drawing salary from Lucknow Bench of this Court, will draw salary from High Court of Judicature at Allahabad. Sri Avanish Kumar Jaiswal (Emp. No. 3388), posted at High Court of Judicature at Allahabad, will draw salary from Lucknow Bench of this Court upon promotion as Joint Registrar; Sri Vivek Srivastava (Emp. No. 6077), posted at High Court of Judicature at Allahabad, will draw salary from Lucknow Bench of this Court upon promotion as Deputy Registrar; Ms. Sakshi Grover @ Jyoti Bedi, posted at Lucknow Bench of this Court, will draw salary from High Court of Judicature at Allahabad upon promotion as Section Officer)

By order of the
Hon'ble Court

Sd/-

Ashish Garg
Registrar General

No. 1439 / Establishment : Allahabad : Dated : May 01 , 2022

Copy forwarded for information and necessary action to :

1. The Senior Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
2. The Registrar (J) (Confidential), High Court of Judicature at Allahabad.
3. The Registrar (J) (Criminal), High Court of Judicature at Allahabad.
4. The Registrar (Protocol & Nazarat), High Court of Judicature at Allahabad.
5. The Registrar (Accounts), High Court of Judicature at Allahabad.
6. The J.R./D.R.-cum-P.S. to Registrar General, High Court of Judicature at Allahabad.
7. The Joint Registrar (J) (Budget & Recruitment), High Court of Judicature at Allahabad.
8. The Joint Registrar (J) (Computer), High Court of Judicature at Allahabad with request to direct concerned officer to upload instant Notification on official website of the Hon'ble Court.
9. The Deputy Registrar (Translation), High Court of Judicature at Allahabad.
10. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette, Part-I.
11. The Section Officers, Accounts (B-1, B-3, C-1 & C-2), Confidential-A, Admin. (E-1 & H) and Telephone Section, High Court of Judicature at Allahabad.
12. Concerned Officers along with information that the promotions, notified above, have been made in view of existing vacancies (i.e. 01 vacancy each in Registrar cadre and Section Officer cadre) and consequential vacancies to occur on account of promotion.
13. Notice Board for display.

Sd/-

Niranjan Chandra Pandey
Registrar (J)(S&A)/E

HIGH COURT OF JUDICATURE AT ALLAHABAD
ESTABLISHMENT SECTION
NOTIFICATION

No. 07

Dated: May ⁰¹, 2022

From the date of taking over charge, Sri Sanjay Pratap Singh, Lko. (Emp. No.2664), Deputy Registrar-cum-Private Secretary Grade-III, High Court Allahabad, Lucknow Bench, Lucknow, to the post of **Joint Registrar-cum-Private Secretary Grade-IV**, in the pay scale of Level-13 (Rs.123100-215900) as per 7th Pay Commission, in the vacancy to be occurred due to retirement of Sri Mithilesh Kumar from the post of Joint Registrar-cum-Private Secretary Grade-IV.

No. 08

From the date of taking over charge, Sri Narendra Singh (Emp. No.1555), Assistant Registrar-cum-Private Secretary Grade-II, High Court, Allahabad, is hereby promoted as **Deputy Registrar-cum-Private Secretary Grade-III**, in the pay scale of Level-12 (Rs.78800-209200) as per 7th Pay Commission, in the vacancy to be occurred due to retirement of Sri Masarrat Husain from the post of Deputy Registrar-cum-Private Secretary Grade-III.

No. 09

From the date of taking over charge, Sri Sandeep Bhattacharya (Emp. No.1535), Assistant Registrar-cum-Private Secretary Grade-II, High Court, Allahabad, is hereby promoted as **Deputy Registrar-cum-Private Secretary Grade-III**, in the pay scale of Level-12 (Rs.78800-209200) as per 7th Pay Commission, in the vacancy to be occurred due to promotion of Sri Sanjay Pratap Singh.

No. 10

From the date of taking over charge, Sri Ajeet Kumar Patel (Emp. No.3540), Private Secretary Grade-I, High Court, Allahabad, is hereby promoted as **Assistant Registrar-cum-Private Secretary Grade-II**, in the pay scale of Level-11 (Rs.67700-208700) as per 7th Pay Commission, in the vacancy to be occurred due to promotion of Sri Narendra Singh.

No. 11

From the date of taking over charge, Smt. Shahnaz Bano, Lko. (Emp. No.6885), Private Secretary Grade-I, High Court Allahabad, Lucknow Bench, Lucknow, is hereby promoted as **Assistant Registrar-cum-Private Secretary Grade-II**, in the pay scale of Level-11 (Rs.67700-208700) as per 7th Pay Commission, in the vacancy to be occurred due to promotion of Sri Sandeep Bhattacharya.

No. 12

From the date of taking over charge, Sri Sailesh Kumar Srivastava (Emp. No.3670), Additional Private Secretary, High Court, Allahabad, is hereby promoted as **Private Secretary Grade-I**, in the pay scale of Level-10 (Rs.56100-177500) as per 7th Pay Commission, in the vacancy to be occurred due to promotion of Sri Ajeet Kumar Patel.

No. 13

From the date of taking over charge, Sri Noman Ahmad (Emp. No.3685), Additional Private Secretary, High Court, Allahabad, is hereby promoted as **Private Secretary Grade-I**, in the pay scale of Level-10 (Rs.56100-177500) as per 7th Pay Commission, in the vacancy to be occurred due to promotion of Smt. Shahnaz Bano.

[The above promotions shall be subject to repatriation of Officers from ex-cadre posts to their original posts and result of Writ Petition(s), filed, if any].

BY ORDER OF
THE HON'BLE COURT

sd/-

REGISTRAR GENERAL

No. 1438 Establishment : Dated: Allahabad: May ⁰¹, 2022.

Copy forwarded for information and necessary action to:-

1. The Joint Registrar-cum-Joint Principal Private Secretary to Hon'ble the Chief Justice.
2. J.R./D.R./A.R.-cum-P.S. to Hon'ble the Judge In-charge, PS/APS Section, High Court of Judicature at Allahabad.
3. J.R./D.R./A.R.-cum-P.S. to Hon'ble the Judge In-charge, PS/APS Section, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
4. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court of Judicature at Allahabad.

contd...

5. The Senior Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
6. The Registrar (Protocol), High Court of Judicature at Allahabad.
7. The Registrar (Accounts), High Court of Judicature at Allahabad.
8. The Registrar (J) (Confidential), High Court of Judicature at Allahabad.
9. The Joint Registrar (J) (Computer), High Court of Judicature at Allahabad- *with the request to direct concerned to upload the above notification on the official website of this Court.*
10. The Principal Private Secretary (Administration), High Court of Judicature at Allahabad.
11. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette Part-I.
12. The Deputy Registrar (Nazarat), High Court of Judicature at Allahabad.
13. The Section Officers of Accounts (B-1, B-3, C-1 & C-2) Section, Admin. (E-1, H) Section and Telephone Section, High Court of Judicature at Allahabad.
14. The concerned Officers.
15. Notice Board for display.

sd/-
REGISTRAR (J) (S & A)/E